

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH, BENGALURU**  
*(Through web-based Video-Conferencing Platform)*

**ITEM No. 11**  
**IA Nos.158/2020, 113/2021 in**  
**CP (IB) No.20/BB/2017**

**IN THE MATTER OF:**

M/s. Aegan Industries Pvt. Ltd. ... Petitioner  
Vs. ... Respondent  
---

**Order under Section 10 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 06.09.2023**

**CORAM:**

**DR. N.V. RAMAKRISHNA BADARINATH**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Shri Ullasa B.C., PCS  
For IA 158/2020 : Shri K. Mohan Kumar, Adv. for R-5, 7, 8  
For IA 158/2020 : Shri Gokul R., Adv. for R1 to R4

**ORDER**

1. Heard the Ld. Counsels for the Parties.
2. Ld. PCS for the Liquidator submits that pleadings are completed.
3. List the case on **13.10.2023**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

Krishna

**Sd/-**  
**N.V. RAMAKRISHNA BADARINATH**  
**MEMBER (JUDICIAL)**